

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.383/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company	Sri Sandip Das -Vs- K.D. Digital Signature Solution Pvt Ltd		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Prasensit Burman
2. Mrs Puja Benival
3. Mr Sushovan Dey
4. Mrs Ankita Meitra
Advocates

for Petitioner

Sushovan Dey
Adv

02.11.2017

SANDIP SARKAR PCS R-1-7

Sd. Sandip Sarkar
2/11/2017.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 7 are present.

List on 24/11/2017 along with I.A., if any.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)